

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

**ITEM NO.03
CP (CAA)/9/GB/2022
in CA (CAA)/1/GB/2022**

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2022**

In the matter of:

M/s. Dholka Plywood Industries Pvt. Ltd.
(Transferor Company)

And

M/s. Showan Investment Pvt. Ltd.
(Transferee Company)

Section: Under Section 230 to 232 of the Companies Act, 2013

S.No.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NONE	-	Petitioners	Present in Video
2.	NONE	-	Respondent	Conference

ORDER

Date of Order: 29.09.2022

The matter is taken up for hearing through Video Conferencing. When the matter is called on, no one appears on behalf of the Petitioners as well as from the Respondents. In absence of the parties, the matter is adjourned today. Registry is directed to issue notice.

2. List the matter on 27.10.2022.

**Sd/-
(Prasanta Kumar Mohanty)
Member (Technical)
/D-29.09.2022/**

**Sd/-
(Deep Chandra Joshi)
Member (Judicial)**